

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-34/2020/11595/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Bobita Kshetry,  
District & Sessions Judge,  
Biswanath, Biswanath Chariali.

Dated Guwahati, the 6<sup>th</sup> ~~November~~ <sup>December</sup>, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(BN) 4206 dtd. 29.11.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 29.11.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

*sd-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-34/2020/11596/A, dated** , 06-12-24  
Copy to:

1. The Project Manager, Gauhati High Court.

*sd-*  
**JT. REGISTRAR (VIGILANCE)**